

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 19/1996

Thursday, this the 5th day of September, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.V.Sreedharan Nambeesan,
S/o Damodaran Nambeesan,
Higher Selection Grade-I,
Post Master, Manjeri.
Residing at 'Meena Nivas'
Manjeri.

.. Applicant

By Advocate Mr R. Sreeraj for Mr M.R. Rajendran Nair.

Vs

1. The Chief Post Master General,
Kerala Circle, Trivandrum.
2. The Director of Postal Services,
Northern Region, Calicut.
3. The Assistant Director (Staff),
Office of the Post Master General,
Northern Region, Calicut.
4. K. Madhavan, Post Master,
Calicut Civil Station P.O.

.. Respondents

By Advocate Mr Saji Varghese for Mr P.R. Ramachandra Menon,
Addl. C.G.S.C.R1-3.

The application having been heard on 5th September 1996,
the Tribunal on the same day delivered the following :

ORDER

CHETTUR SANKARAN NAIR (J), CHAIRMAN

Counsel on both sides submit that applicant has
been promoted as prayed for. We see no reason to proceed
with the application. If applicant has other grievances,
he must seek redress outside this application.

2. Application is disposed of as aforesaid. No costs.
Dated the 5th September, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
CHAIRMAN